

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1368
TO BE ANSWERED ON NOVEMBER 23, 2016

TECHNICAL CELL UNDER PMAY

No. 1368 SHRI MANSHANKAR NINAMA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to constitute State level technical cell and city level technical cell under Pradhan Mantri Awas Yojana (PMAY);
- (b) if so, the details thereof; and
- (c) the benefit likely to be accrued under the scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) & (b): "Pradhan Mantri Awas Yojana (Urban)- Housing for All" Mission for urban area is being implemented during 2015-2022. The Government of India provides central assistance to implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries.

For implementing PMAY(Urban) in States/UTs, Ministry is also providing financial assistance to the State/UT and city governments for enhancing capacity of their employees/ officers in operational areas like planning, engineering, financial planning, preparation & execution of projects, social mobilisation, monitoring etc. For this purpose, Ministry is assisting city and State/UT governments in constitution of Technical and Project Management Cell at State and city level.

Based on the proposals received from the State/UT Governments, a State Level Technical Cell (SLTC) with 5-10 professionals and City Level Technical Cells (CLTCs) with 2-4 professionals each are supported with the approval of Central Sanctioning & Monitoring

Committee (CSMC). CSMC can increase the size of such cells on the requirement of State/UT.

For establishment of SLTC and CLTCs, the Central Government provides 75% (90% for North East and Special category States) of the cost as per the financial norms approved by the CSMC.

(c): The PMAY(Urban) scheme guidelines envisage that for implementing the Mission, States/UTs/City Governments will require different competencies like planning, engineering, social mobilisation, financial planning etc. The SLTCs/CLTCs are expected to provide the requisite expertise in the specialised areas relating to housing under the Mission.
